

भारतीय यात्री दूसरे हवाई जहाजों पर चढ़ते हैं उनकी सुविधा के लिए क्या कोई विशेष कदम उठाये जा सकते हैं तो यह बड़ा अच्छा सुझाव है और इस पर हम अवश्य ध्यान देंगे।

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTEENTH REPORT

SHRI G. G. SWELL (Autonomous Districts) : I beg to present the Thirteenth Report of the Committee on Private Members' Bills and Resolutions.

12.38 hrs.

PAPERS LAID ON THE TABLE

TARIFF COMMISSION'S REPORT ETC. RE FIXATION OF SALE PRICE OF THE STANDARD CAR

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : I beg to lay on the Table-

(1) A copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951 :-

(i) Report (1969) of the Tariff Commission of the fixation of fair selling prices of Automobiles-Standard Herald Passenger car 4-Door model.

(ii) Government Resolution No. 1(79)/69-A. E. Ind. (1) dated the 19th April, 1972 (Hindi and English versions) notifying Government's decisions on the above Report. [Placed in Library See. No. LT-1917/72].

(1) A statement (Hindi and English versions) showing reasons as to why the documents mentioned above could not be laid on the Table within the period prescribed in sub-section (2) of section 16 of the said Act.

(3) A statement (Hindi and English version) explaining the reasons for not laying the Hindi version of the Report mentioned at (1)(i) above simultaneously.

[Placed in Library See. No. LT-1917/72]

12.39 hrs.

MATTER UNDER RULE 377

LOCK-OUT IN THE HEAVY VEHICLES FACTORY AT AVADI

SHRI S. M. BANERJEE (Kanpur) : You are aware that lock-out has been declared in the Heavy Vehicles Factory at Avadi. The production of Vyjayantha tanks has been stopped. Not only this, 5 000 workers working there have been rendered idle. Yesterday I spoke on the Defence Ministry's Demands for Grants. I said, the industrial relations in the particular factory at Avadi had deteriorated beyond expectation. Serious notice should be taken by the Minister.

AN HON. MEMBER : Under what rule is he raising it ?

SHRI S. M. BANERJEE : Under Rule 377. So, how is it that a factory which has earned tremendous fame at the national as well as the international level for manufacturing the Vijayanta tank is facing industrial unrest ? Workers belonging to the various unions, especially affiliated to us and the INTUC, met the Minister of Defence Production a month before. Shri M. Kalyanasundaram, Shri K. Gopal and I were present, and I must say that the Minister of Defence Production gave us a patient hearing and ultimately ordered that Gen. Kini who is the general manager of that particular factory should start negotiations at the plant level at Avadi. The negotiations were started and they were going on. But suddenly they stopped. May I know why they stopped ?

Formerly, there was the general manager, Mr. Sondhi. Not a day's interruption of work was there. But what has been happening since the general manager, Gen. Kini has taken over ? Without imputing any motives to him I may say that the